

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1944
ANSWERED ON 01/08/2023**

DIVERSION OF WAGES UNDER ABPS

1944. SHRI PRADYUT BORDOLOI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the number of workers whose Aadhaar numbers have been seeded with Aadhaar Based Payment System (ABPS);**
- (b) the details of the number of workers who have not been able to get their wages due to the nonseeding of their Aadhaar numbers with the ABPS, State-wise;**
- (c) the details of the active workforce under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2022-23 and the numbers of workers who are eligible to get their wages under ABPS, State-wise;**
- (d) whether the Government is aware that there are complaints about the diversions of the wages of the MGNREGS workers under the ABPS; and**
- (e) if so, the steps taken by the Government to correct this issue?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): As per NREGASoft, aadhaar numbers of 11.38 crore workers have been seeded with Aadhaar Based Payment System (ABPS) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 28.07.2023.

(b): Beneficiary under Mahatma Gandhi NREGS is being paid through account based as well as Aadhar Based Payment Bridge System. In case a beneficiary is not enable for Aadhaar Based Payment Bridge System, alternative route is available for making payment.

(c): State/UT-wise details of the active workers and number of workers who are eligible to get their wages under ABPS under the Mahatma Gandhi NREGS in the financial year 2022-23 is given at Annexure.

(d) & (e): ABPS is a route for a payment instruction to follow and finally payment is getting credited into a bank account. The Payment is credited into the bank account as provided by the beneficiary.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 1944 dated 01.08.2023.

State/UT-wise details of the active workers and number of workers who are eligible to get their wages under ABPS under the Mahatma Gandhi NREGS in the financial year 2022-23.

Sl. No.	State/UT	Numbers of the active workers (In lakh)	Number of workers who are eligible to get their wages under ABPS (In lakh)
1	Andhra Pradesh	96.78	92.16
2	Arunachal Pradesh	3.28	1.53
3	Assam	62.98	13.31
4	Bihar	93.46	62.26
5	Chhattisgarh	72.58	52.77
6	Goa	0.08	0.06
7	Gujarat	32.32	14.06
8	Haryana	9.48	7.33
9	Himachal Pradesh	14.43	11.52
10	Jammu And Kashmir	17.00	9.44
11	Jharkhand	45.28	31.76
12	Karnataka	87.23	67.64
13	Kerala	27.10	22.88
14	Ladakh	0.42	0.34
15	Madhya Pradesh	119.93	67.19
16	Maharashtra	66.69	44.66
17	Manipur	7.03	3.93
18	Meghalaya	9.10	0.28
19	Mizoram	2.15	1.58
20	Nagaland	5.60	1.10
21	Odisha	78.29	53.84
22	Punjab	15.93	12.38
23	Rajasthan	143.67	103.31
24	Sikkim	0.97	0.73
25	Tamil Nadu	91.47	81.80
26	Telangana	61.05	55.21
27	Tripura	10.50	8.75
28	Uttar Pradesh	157.55	92.00
29	Uttarakhand	12.49	8.90
30	West Bengal	151.81	120.38
31	Andaman and Nicobar	0.15	0.12
32	Dn Haveli And Dd	0.00	0.00
33	Lakshadweep	0.0027	0.0015
34	Puducherry	0.68	0.54
	Total	1,497.46	1,043.76
